

O/c

by e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Sm

NO.HC.VII-21/1991/3583/A

From :- Shri M.K. Kalita,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Sutham Das,  
District & Sessions Judge,  
Dhemaji.

Dated Guwahati, the 20<sup>th</sup> June, 2018.

Sub:- **Casual Leave with Station Leave permission.**

Ref:- 1. letter No. DJDH/1722/2018, dtd. 13.06.2018 .  
2. letter No.DJDH/1722/2018, dtd. 14.06.2018

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave for five days from 18.06.2018 to 22.06.2018 along with station leave permission from the evening of 15.06.2018 till the morning of 25.06.2018 has been ~~granted/~~ <sup>✓</sup> ~~rejected~~.

You are also allowed to take your officially allotted vehicle to outside the district from Dhemaji to Tezpur only.

Further, you are requested to handover charge of your court and office to the Chief Judicial Magistrate, Dhemaji and in his absence in-charge Chief Judicial Magistrate, Dhemaji.

Yours faithfully,

  
**REGISTRAR (VIGILANCE)**

19/6/18  
Rakesh  
19.06.18